

OFFICE OF THE CHIEF METROPOLITAN MAGISTRATE: DELHI

ORDER

The ACMMs mentioned herein below shall be on duty on the dates mentioned against their names during the winter vacations and besides looking after the Administrative work of their own station of posting, shall look after the administrative work of the office of CMM/ACMMs of the court complexes as per table below mentioned.

Sl. No.	Name of Judicial Officer	Dates	Work to be looked after
1	Sh. Sunil Chaudhary-ACMM-1 Central District, Tis Hazari Courts, Delhi	26-12-2011 27-12-2011 28-12-2011	Patiala House, Rohini, Dwarka, Saket & KKD Courts,
2	Ms. Kiran Bansal, ACMM -1, East District, KKD Courts, Delhi.	29-12-2011 30-12-2011 31-12-2011	Patiala House, Rohini, Dwarka Saket & Tis Hazari Courts, Delhi

Note:

The aforementioned officers on duty shall be available at their respective station of posting and the work of rest five court complexes assigned to them shall be made available at their respective station of posting

The aforementioned officers shall be entitled to avail compensatory leave in lieu of duty performed on the dates mentioned against their names, during the calendar 2012.

(VINOD YADAV)
Chief Metropolitan Magistrate
Delhi.

No. 14649-691...CMM/Vac./2011

Dated, Delhi the 17/12/11.....

Copy forwarded for information & necessary action to:

1. The Registrar General, High Court of Delhi, New Delhi.
(through Ld. District & Sessions Judge, Delhi)
2. The District Judge & Sessions Judge, Delhi.
3. The District Judge-&ASJ/IC, All Districts, Delhi.
4. The all ACMMs, Tis Hazari Courts, Delhi.
5. The Metropolitan Magistrates, THC, Poor House, & Railway Courts, Delhi/ New Delhi
6. The Officer Incharge, Pool Car, Tis Hazari Courts, Delhi
7. Ms. Anuradha Shukla, Principal Magistrate, JJB-I, Kingsway Camp, Delhi
8. Ms. Ruby Alka Gupta, Principal Magistrate, JJB-II, Pryas, Delhi
9. The Administrative Civil Judge, all District, THC, Delhi.
10. The Director of Prosecution, Tis Hazari Courts, Delhi
11. The Commissioner of Police, New Delhi & DcsP of Central, North & West Districts, Delhi
12. The I G Prison, Tihar Jail, Delhi
13. Sh. Sunil Gupta, Law Officer, Tis Hazari Courts, Delhi.
14. The Secretary, Bar Association, THC/PHC/Rohini/Dwarka & Saket Courts, Delhi.
15. The Superintendent, Nazarat Branch, /filling office of the concerned District Judge, Tis Hazari Courts, Delhi
16. All Jail Superintendent/Lock up Incharge, Central and Rohini Jail, Delhi(through Sh. Sunil Gupta, Law Officer, Tihar Jail, Delhi.)
17. The District Court Web-site Committee, Room No. 234, Tis Hazari Courts, Delhi
18. The Video Conferencing, Room No. 16, Tis Hazari Courts, Delhi.
19. The Cash Branch, Tis Hazari Courts, Delhi
20. The Care Taking Branch, Tis Hazari Courts. Delhi.
21. Reader to Chief Metropolitan Magistrate, Delhi.
22. Office file.


Chief Metropolitan Magistrate
Delhi.